

**Central Administrative Tribunal
Principal Bench**

OA No.2439/2017

New Delhi, this the 19th day of February, 2019

**Hon'ble Ms. Nita Chowdhury, Member (A)
Hon'ble Mr. S.N. Terdal, Member (J)**

1. Gaurav Tanwar,
Post Code No. 10/12,
Aged about 33 years,
S/o Sh. Chand Ram Tanwar,
R/o 303, F-Block, Gandhi Vihar,
Near Mukherjee Nagar, Delhi-9
2. Sudhir Kumar Solanki,
Post Code No.10/12,
Aged about 35 years,
S/o Sh. NS Solanki,
R/o A-52, Ground Floor
Pandav Nagar, Delhi-92

- Applicants

(By Advocate: Mr. Ramesh Shukla for Mr. Anil Singal)

Versus

Delhi Subordinate Services Selection Board,
Through its Chairman,
FC-18, Institutional Area,
Karkardooma, Delhi-92

- Respondent

(By Advocate: Mr. Pradeep Singh Tomar for Ms. Sangita Rai)

ORDER (ORAL)

Ms. Nita Chowdhury, Member (A):

Nobody was present for the applicant on 12.02.2019 and even on the previous date, i.e., 13.02.2019, nobody appeared on his behalf even on the revised call, though the proxy counsel requested for a pass over. Today also, only

proxy counsel appears and again seeks a pass over. Hence, it appears that the applicant has lost interest in pursuing his case. The OA is accordingly, dismissed in default and for lack of prosecution. No costs.

(S.N. Terdal)
Member (J)

(Nita Chowdhury)
Member (A)

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